	प्रेस प्रकाशनी PRESS RELEASE
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	भारतीय रिज़र्व बैंक
संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001	<b>RESERVE BANK OF INDIA</b>
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## September 28, 2011

## Issue of coins to commemorate the occasion of "Income Tax-150 years of building India"

The Reserve Bank of India will shortly put into circulation the following coins of ₹ 5 denomination, which shall conform to the following dimension, design and compositions, namely -

DENOMINATION	SHAPE AND OUTSIDE DIAMETRE	NUMBER OF SERRATIONS	METAL COMPOSITION
Five Rupees	Circular	100	Nickel Brass
	23 millimeters		Copper 75%
			Zinc 20%
			Nickel 5%

## Design

DENOMINATION	OBVERSE	REVERSE
Five Rupees	This face of the coin shall bear the Lion Capital of Ashoka Pillar with the legend "सत्यमेव जयते " inscribed below, flanked on the left periphery with the word " भारत" in Hindi and on the right upper periphery flanked with the word "INDIA" in English. It shall also bear the denominational value "5" in International Numerals below the lion capital flanked on the left lower periphery with the word "रुपये" in Hindi and right lower periphery with the word "RUPEES" in English.	The face of the coin shall bear the portrait of "CHANAKYA AND LOTUS WITH HONEYBEE" in the centre, and just below the portrait of Chanakya the word "चाणक्य " in Hindi, and the word "CHANAKYA" in English, flanked on the left periphery with the words letter and numbers "आयकर- भारत निर्माण के 150 वर्ष " in Hindi, on the right periphery flanked with the words and numbers "INCOME TAX- 150 YEARS OFBUILDING INDIA" in English. Also in the lower periphery the year "1860-2010" written in international numeral.

These coins are legal tender as provided in the Indian Coinage Act, 1906. The existing coins in this denomination shall also continue to be legal tender.